

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

221. CP/252(MB)2023

IN THE MATTER OF

Viva Highways Limited

Vs

Shree Sainath Land & Development

(India) Private Limited

Section 59 of the Companies Act, 2013

Order Delivered on 17.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. ANU JAGMOHAN SINGH
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Since it is the Special Bench today which started at 2.30 P.M. In view thereof,
adjourned to **19.06.2024**.

Sd/-

ANU JAGMOHAN SINGH

Member (Technical)

Shubham

Sd/-

REETA KOHLI

Member (Judicial)